

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Suman K S	Sri Indira Power Energies Pvt Ltd	S Rajesh ,adv (objections not filed)

ADVOCATE FOR PETITIONER/s:

MR VARUN TALLAM - Advocate

ADVOCATE FOR RESPONDENT/s:

MR. S. RAJESH - Advocate

ORDER

Heard Mr. Varun Tallam, learned Counsel for the Petitioner and Mr. S. Rajesh, Learned Counsel for the Respondent, through Video Conference.

Post the case on **07.09.2020.**

MEMBER (T)

MEMBER (J)